

Kerala Gazette No. 44 dated 8th November 2011.

**PART I**



GOVERNMENT OF KERALA

**Revenue (F) Department**

NOTIFICATION

G. O. (P) No. 361/2011/RD.

*Dated, Thiruvananthapuram, 3rd October 2011.*

The State Names Authority in its meeting held on 27-7-2011 considered the proposal for changing the name of “Suburban Railway Terminal” at Kochuveli as “Vikram Sarabhai Terminal” and made their recommendation to the Government. Government hereby accept the recommendation as shown below and order accordingly.

<i>Existing Name</i>	<i>Approved Name</i>	
	<i>In Roman Script</i>	<i>Malayalam Script</i>
Suburban Railway Terminal	Vikram Sarabhai Terminal	വിക്രം സാരാഭായ് ടെർമിനൽ

The change will come into force with immediate effect.

By order of the Governor,

Dr. NIVEDITA P. HARAN,  
*Additional Chief Secretary to Government.*

To

The Secretary to Government of India, Ministry of Home Affairs,  
New Delhi (with Covering Letter)

The Secretary to Government of India, Ministry of Railways, New Delhi  
(with Covering Letter)

The Secretary to Government of India, Ministry of Communications,  
New Delhi (with Covering Letter)

The Director of Census Operations, Kerala, Thiruvananthapuram  
(with Covering Letter)

The Director of Survey, Kerala & Lakshadweep, C.G.O. Complex,  
Vellayani P. O., Thiruvananthapuram-695 522

The Chief Commercial Manager, Southern Railway, Headquarters Officer,  
Commercial Branch, Chennai-3

All District Collectors

All Superintendents of Police

The Post Master General, Kerala, Thiruvananthapuram  
(with Covering Letter)

The Registrar, High Court, Kerala (with Covering Letter)

The Secretary to Governor (with Covering Letter)

The Secretary, Kerala Legislature Secretariat (with Covering Letter)

**Copy to:**

The P. S. to the Chief Minister and all other Ministers/PS to Minister  
(Revenue).

The P. S. to the Leader of Opposition.

The Director of Public Relations (for giving very wide publicity).

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